

DIVISION BENCH
COURT - II

P-110

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/242(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND MARCH 2024, 10:30 A.M

IN THE MATTER OF	UNIQUE ENGINEERS PRIVATE LIMITED VS SIMPLEX INFRASTRUCTURES LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Ms. Pooja Saha, Adv.] For the Operational Creditor

Mr. S. Makkar, Adv.]

Mr. Shaunak Mitra, Adv.] For the Corporate Debtor

Mr. Snehasish Sen, Adv.]

Ms. Saloni Agarwal, Adv.] For the Resolution Professional

ORDER

1. Learned Counsel for the Operational Creditor present. Learned Counsel for the Corporate Debtor present.
2. Last opportunity is given to the learned Counsel appearing on behalf of the Operational Creditor for arguments.
3. List this matter on **30th April, 2024**.
4. It is also noted that hard copy of C.P. (IB)/242(KB)2022 is not filed. Let the same be done.
5. It is made clear that no further adjournment will be granted in this matter.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**